

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.TP No. 112/CTB/2019(CP No. 300/KB/2017)
IA (IB) No. 37/CB/2023, IA (IB) No. 126/CB/2024Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	44 Noida Infotech(Two) Pvt. Ltd. -Vs- Falcon Consultancy Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) CA Sonu Jain

For Respondent (s) :

ORDER**IA (IB) No. 37/CB/2023:**

Ld. Authorized Representative, CA, Ms. Sonu Jain appeared for the liquidator, represented that she already filed a separate application to issue necessary directions to the IDCO in respect of execution of sale deed in favour of the legal heirs of the successful auction purchaser, the application is under scrutiny. Hence, Registry is directed to verify it and list the matter along with new application, if it is found defect free on 03.06.2024.

IA (IB) No. 126/CB/2024:

Ld. Liquidator CA Sonu Jain present in person. 21st progress Report for the quarter ended 31st March, 2024 discussed and taken on file, subject to just exceptions. Accordingly, this application is allowed and disposed of.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)